

File No.19/02/2025-Adm./Stationery 124/25
APPELLATE TRIBUNAL FOR ELECTRICITY
Ministry of Power

**Core-5, Ground Floor,
SCOPE Complex, Lodhi Road,
New Delhi - 110 003**

Dated : 26th June, 2025

OFFICE ORDER

The Competent Authority has constituted a Local Purchase Committee consisting of the following officials in Appellate Tribunal for Electricity :-

- | | | |
|-----------------------------|---|--------|
| 1. Shri Mahinder Kumar, PPS | - | Head |
| 2. Shri K.N. Sati, PS | - | Member |
| 3. Shri Manpal, Accountant | - | Member |

The above Committee is hereby directed to consider all the purchase cases in accordance with GFR, 2017.

Nidhu
26/6/25
(Nidhu Shrivastava)
Dy. Registrar/IC Admn.

Copy to :-

1. Shri Mahinder Kumar, PPS
2. Shri K.N. Sati, PS
3. Shri Manpal, Accountant
4. PA to Registrar
5. Consultant/IT (outsourced) for uploading on the Website of APTEL.
6. Guard File